

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 14 / BB/ 2017	-	Hearing	Rule-4 of I&B	Edelwiss Assets Reconstruction Co. Ltd., Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	MR. VIKRAM TRIVEDI	EDELWISS ASSET RECONSTRUCTION CO. LTD	
	MS. SUCHITRA VALJEE	EDELWISS ASSET RECONSTRUCTION CO. LTD	
	Mr. Samarth Shreedhan	Petitioner	
	Clifton D' Rozario	Falcon Tyres Employees Union	
	Maitreyi Krishnan	Falcon Tyres Employees Union	
	ANRUTHA VARSHINI M.C (JSM LAW PARTNERS)	FALCON TYRES LTD.	

P.T.O.